

1131

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 272 OF 2024

IN THE MATTER OF:

DEEPANK KUMAR SHARMA & ORS.

.....APPLICANTS

VERSUS

UNION OF INDIA & ORS.

....RESPONDENTS

INDEX

S.NO	PARTICULARS	PAGES	C-FEES
1.	Additional Affidavit filed by the respondent no.9 in respect of clarification of the Hon'ble Tribunal.	1-2	

DELHI

DATE: 5/12/25

(THROUGH ADVOCATE)

A Singh

AKHILESH KUMAR SINGH,

ADVOACTE

CH. NO. 605, ROHINI
COURTS, DELHI

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 272 OF 2024

IN THE MATTER OF:

DEERANK KUMAR SHARMA & ORS.

.....APPLICANTS

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

ADDITIONAL AFFIDAVIT

I, SANJAY SHARMA S/O LATE, SHRI, JAY KISHAN SHARMA
AGED ABOUT 57 YEARS R/O BALAWALI ROAD, OPP.
GOVERNMENT CHC HOSPITAL MANDAWAR, DISTRICT BIJNOR,
(U.P.) 246721. presently at New Delhi, do hereby solemnly affirm and state as
under:

I. That the deponent is Respondent no 9 in the above petition and well
conversant with the facts and circumstances of the case and competent to swear
this affidavit which is prepared by my council under my instructions. The
contents of the present affidavit are being understood by the deponent.

That the deponent has no concern with any Khasra No. mentioned in the
original application by the applicants as he is neither owner of these Khasra
No(s), nor the contractor. The deponent is cousin brother of the respondent
no 8 and 10. The applicants have enmity with the respondent no. 10 as
respondent no. 10 is father of the applicants no. 1 & 2.

Sanjay Sharma

3. That the deponent states that he had already filed the reply to the O.A. just after serving the copy of reply to the applicant's Counsel which was not succeeded but the reference no. was issued but today after successful filling it is not showing on the portal or in the Id. of the Counsel.

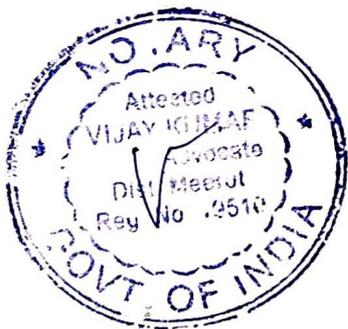


Sanjay Sharma
DEPONENT

Verification:

Verified at Delhi on this 26th day of November, 2025 that the contents of the above affidavit from para no. 1 to 3 are true and correct and nothing has been concealed therefrom.

Sanjay Sharma
DEPONENT



Sanjay Sharma
Certified that Shri. Sanjay Sharma
Residing at Balawale, Road opposite
Govt. CHC Hospital Mandawar
District Bijnor
U.P.
has read the contents of this affidavit
document and has before me.....
(Signature)
Attested by
05-12-2025